

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 11, 12, 13 & 14 of 2015

Dated : **2nd December, 2015**

In the matter of:

<u>Appeal No. 11 of 2015</u>	
Dakshinachal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus	
Uttar Pradesh Electricity Regulatory Commission Respondent(s)
<u>Appeal No. 12 of 2015</u>	
Paschimanchal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus	
Uttar Pradesh Electricity Regulatory Commission Respondent(s)
<u>Appeal No. 13 of 2015</u>	
Purvanchal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus	
Uttar Pradesh Electricity Regulatory Commission Respondent(s)
<u>Appeal No. 14 of 2015</u>	
Madhyanchal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus	
Uttar Pradesh Electricity Regulatory Commission Respondent(s)

ORDER

Bench not assembled today.

Post this batch of Appeals for hearing on **12th January, 2016.**

Court Master

rkt/vt